

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 942/2012
IA.No. 515/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Yashdeep Trexim Pvt.Ltd -Versus- Rainey Park Suppliers Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Pranab K. Ray, Sr. Adv
Tapash Banerjee, Adv
Sankar S. Sankar, Adv
Rajib Mullick, Adv
Aditya Kanodia, Adv
Rakesh Sankar, Adv
Arindam Das, Adv
Swapna Choudhary, Adv
Ratul Das, Adv
Sanjiv Trivedi, Adv

Petitioners

Rakesh Sankar
14/12/2017

Respondent no. 1.

Ratul Das
14/12/2017

ANIRBAN RAY, Adv
ARIF ALI, Adv

Resp- 2, 3, 4

A-AG
Adv.
14/12/2017

Ratobroto Kumar Mukherjee
Sannabro Ghose

Resp. - 17

P.T.O

ORDER

Ld. Counsel for the petitioner and the respondent nos.
1, 2, 3, 4 and 17 are present.

In this case C.P. No. 942/2012 has already been fixed
on 13/02/2018.

List **I.A.No. 515/KB/2017** on **13/02/2018** also.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)